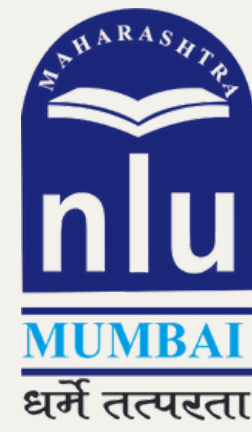




Department of Industrial Policy and Promotion
Ministry of Commerce and Industry
Government of India



**MAHARASHTRA NATIONAL LAW UNIVERSITY
MUMBAI**

**DPIIT IPR CHAIR
AND**

CENTRE FOR RESEARCH IN INTELLECTUAL PROPERTY

ONE WEEK ONLINE CERTIFICATE COURSE

**INTELLECTUAL PROPERTY PROTECTION
AND MANAGEMENT**

**11TH NOVEMBER 2024 - 17TH NOVEMBER 2024
(3 PM -5:30 PM)***



PATRON

**PROF. (DR.) DILIP UKEY
VICE CHANCELLOR
MNLU MUMBAI**

OUR TEAM



CO - PATRON

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REGISTRAR
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**DR. SAJID SHEIKH
ASSISTANT PROFESSOR AND
COORDINATOR, CRIP,
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COURSE CO-DIRECTOR

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ASSISTANT PROFESSOR
COORDINATOR, CRIP,
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COURSE COORDINATOR

**ADV. TEESTA HANS
RESEARCH SCHOLAR
DPIIT IPR CHAIR,
MNLU MUMBAI**



COURSE CO-COORDINATOR

**MS. KANKITA RAO
RESEARCH ASSISTANT
DPIIT-IPR CHAIR,
MNLU MUMBAI**

**A COURSE CONDUCTED BY
INDUSTRY PROFESSIONALS AND ACADEMICIANS**

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ABOUT US

Maharashtra National Law University Mumbai is one of the premier National Law Universities in India to impart advanced legal education and promote society-oriented research in legal studies for the advancement of the societal life of the people in the country. The University offers BA. LL.B.(Hons.) five years integrated program, one year LL.M. program, M.A. (Mediation and Conflict Resolution), Post Graduate Diploma Programmes, among others. MNLU Mumbai believes in the values enshrined in the Indian Constitution viz. Justice, Liberty, Equality, Fraternity, Secularism, Humanism etc., and makes all out efforts to inculcate them amongst its students, staff, and others to make this institution as not only centre of legal knowledge but also an inclusive centre of humanity.

Department for Promotion of Industries and Internal Trade (DPIIT), Ministry of Commerce and Industry, Government of India, launched a Scheme for Pedagogy & Research in IPRs for Holistic Education & Academia (SPRIHA) in the year 2016 under which IPR Chairs have been set up in select universities and academic institutes. This was in accordance with the National IPR Policy launched by the Government of India in 2016, which proclaims, as one of the objectives under section 7.2 as, “Strengthen IP Chairs in educational institutes of higher learning to provide quality teaching and research, develop teaching capacity and curricula and evaluate their work on performance-based criteria. MNLU Mumbai has been selected by the DPIIT as one of the 12 universities / organizations for setting up IPR Chairs in the country.

COURSE OUTLINE

The Intellectual Property (IP) Protection and Management course is a comprehensive one-week online program designed to equip participants with the knowledge and skills necessary to effectively manage and leverage intellectual property assets. IP plays a vital role in today's knowledge-based economy and organizations need to develop strategies to protect and exploit their IP assets for competitive advantage.

In this course, participants will gain a deep understanding of the principles, strategies, and best practices involved in IP asset management. The Curriculum covers various aspects in order to provide a holistic view of IP asset management including its scope, protection framework, strategies to monitor and monetize IP along with IP audit and valuation. The speakers of this course have industry experience and expertise.

DAY 1

Session 1: IPAM – Introduction, Significance and Scope

Session 2: Different Categories of IP and Relevant Rights

DAY 2

Session 1 - Framework of IP Protection in India

Session 2 - Global IP protection

DAY 3

Session 1 - Economic Significance of IP in business and management (Case studies)

Session 2 - IP Infringement and possible remedies

DAY 4

Session 1 - Strategies to monitor IP

Session 2 - Means of Exploitation of IP

DAY 5

Session 1 - Monetization of IP

Session 2 - Due Diligence in IP and its Advantages

DAY 6

Session 1 - IP Audit Framework

Session 2 - IP Valuation

DAY 7

Assessment and Feedback

ESTEEMED SPEAKERS



APARNA GAUR

LEADER, IP, TECHNOLOGY, MEDIA, AND EDUCATION
NISHITH DESAI ASSOCIATES



OMESH PURI

PARTNER
ANAND AND ANAND



DR. SAJID SHEIKH

ASSISTANT PROFESSOR, MNLU MUMBAI



KALPANA GARG

PRESIDENT
MAHARASHTRA STARTUP ECOSYSTEM AND INCUBATION COUNCIL



SUBHASH BHUTORIA

FOUNDER AND PRINCIPAL
LAW SB



RODNEY RYDER

PARTNER
SCRIBOARD



SHUCHI AGARRWAL

MANAGING PARTNER
IPNEETI



SHALINI SITARAMAN MENEZES

FOUNDER & DIRECTOR
PATENTED.NETWORK



SURBHI MEHTA

CO-FOUNDER AND PARTNER
ADHRIT LEGAL

COURSE DETAILS

The course aims to provide the candidates with an in-depth understanding of the different types of IPRs, their registration process, and their protection framework. It would train participants to assess the IP assets of a business and comprehend strategies for their monetization. The participants would be able to create a good system for Intellectual Property Asset Management.

COURSE FEE

For Students - Rs. 1500/-

For Industry Professionals - Rs. 3000/-

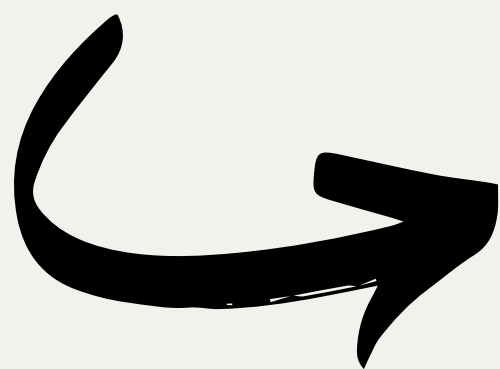
Kindly make the payment and fill out the registration form.

PAYMENT LINK:- [HTTPS://PAYTM.ME/GHA-LKEE](https://paytm.me/GHA-LKEE)

REGISTRATION LINK:- [HTTPS://FORMS.GLE/JMzRTNDNZPWVEJYP7](https://forms.gle/JMzRTNDNZPWVEJYP7)

*Fee once paid is not refundable under any circumstances, and part payment of fees is not acceptable.

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